NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP. No 9/397-398/NCLT/AHM/2016(New) C.P. No. 46/397-398/CLB/MB/2010(Old)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2017

Name of the Company:

Rajesh Patil

V/s.

Moonshine Films Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1

2

ORDER

None present for both parties.

It appears that SLP is pending before Hon'ble Supreme Court.

List the matter on 10.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 9th day of May, 2017.